

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 148/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Ashish Rawat  
V/s.  
Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME    | DESIGNATION | SIGNATURE                                                                             |
|--------|---------|-------------|---------------------------------------------------------------------------------------|
| 12     | Dhaskli | Advocate    |  |

ORDER

TCP No. 148/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 18.7.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)